

**GOVERNMENT OF INDIA  
SHIPPING, ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:5982  
ANSWERED ON:04.05.2005  
USE OF L.P.G. AS AUTO FUEL  
Chinta Mohan Dr. ;Suman Shri Ramji Lal

**Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

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- (a) Whether use of L.P.G. as auto fuel in the country is legal;
  - (b) if so, the facts in this regard;
  - (c) whether the use of L.P.G. in vehicles as fuel is non-polluting; and
  - (d) if so, the steps taken by the Government to popularise the use of LPG as auto- fuel?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS [SHRI K.H. MUNIYAPPA]

(a)&(b): The use of environmental friendly fuels like LPG as auto fuel has been legalized through an amendment to Section 52 of the Motor Vehicles Act, 1988 in August, 2000. Further, the safety and emission norms for LPG driven vehicles have also been issued. Any manufacturer or supplier has to get a type approval certificate from one of the testing agencies authorized under the Central Motor Vehicles Rules, 1989.

(c) : L.P.G. is a less polluting fuel as compared to the conventional fuels like petrol and diesel.

(d) : Use of particular fuel as auto fuel depends upon availability of said fuel, cost economics and prevailing emission regulations. A large number of LPG kits have been type approved by testing agencies for automotive usage.